

1	2	3	4
		Lalitpur	1516.77
		Mahoba	7.66 + 216.34 *
		Chitrakoot	60.73
		Allahabad	4062.67
		TOTAL :	99590.46

* 93.37 acres of land is under possession of the Army out of 216.34 acres of Dhaura firing range. Balance area of 122.97 acres is under litigation.

(b) and (c) There is no cultivation, construction or grazing by civilians in 93.37 acres of land under possession of army at Dhaura firing range. There is no fencing, however pillars have been erected around 93.37 acres of land. Since balance area is under litigation, presently there is no plan to fence or get the area vacated.

(d) A metalled road passes through Dhaura firing range between Dhaura to Nowgong, which is used by the villagers. The traffic on the road is stopped only when the firing is done by the Army in the range. Hence providing any alternate road to the villagers has not been envisaged at present.

Decline in employment growth

*128. SHRI SHYAMAL CHAKRABORTY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that there has been a substantial decline in employment growth from 2004-05 to 2009-10;

(b) if so, the details thereof;

(c) whether it is also a fact that the slowdown has been most severe in case of female workers; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) Reliable estimates of employment and unemployment are obtained through quinquennial labour force surveys conducted by the National Sample Survey Office (NSSO). Last such survey was

conducted during 2009-10. As per the results of two most recent surveys, employment estimated on current daily status basis has increased from 384.91 million in 2004-05 to 404.93 million in 2009-10.

(c) and (d) As per the surveys on employment and unemployment conducted by NSSO during 2004-05 and 2009-10, the number of female workers on current daily status basis has declined from 100.49 million during 2004-05 to 94.64 million in 2009-10.

Incursions by China in J&K

129. SHRI TARIQ ANWAR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the State Government of Jammu and Kashmir has reported that there are incursions from the Chinese side in our territory;

(b) if so, the details thereof; and

(c) the steps Government has taken in this regard?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) China disputes the International Boundary between India and China. There is no commonly delineated Line of Actual Control (LAC) in the border areas between India and China. Both sides patrol upto their respective perceptions of the LAC. From time to time, on account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if both countries had a common perception of the LAC. Such reports have also been received from Jammu and Kashmir.

Government regularly takes up any violation along the LAC with the Chinese side through established mechanisms including border personnel meetings, flag meetings and diplomatic channels. Since 1993, the two Governments have maintained peace and tranquility along the LAC in the India-China border areas, without prejudice to their respective positions on the alignment of the LAC as well as on the boundary question.

Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.

Setting up of NCTC

*130. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state: